## GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA

## **UNSTARRED QUESTION NO.2096**

TO BE ANSWERED ON 02.08.2021

## FUNDS TO EKLAVYA MODEL RESIDENTIAL SCHOOL

2096. SHRI C.N. ANNADURAI:

SHRI SANJAY SETH:

SHRIMATI RITI PATHAK:

SHRI GAUTHAM SIGAMANI PON:

SHRI JANARDAN MISHRA:

SHRI GAJANAN KIRTIKAR:

SHRI REBATI TRIPURA:

SHRI SELVAM G.:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the funds allocated and utilized for the Eklavya Model Residential Schools (EMRSs) during the last three years and the current year, State-wise;
- (b) whether it is a fact that the quantum of funds required for the development and promotion of education in tribal dominated areas could not be allocated under this scheme;
- (c) if so, the details thereof; and
- (d) whether the Government would provide the required funds for implementation of this scheme and if so, the details thereof?

## **ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

- (a) The State/UT-wise details of funds released and utilized for the Eklavya Model Residential Schools (EMRSs) scheme during the last 3 years and current year is at **Annexure**.
- (b) and (c): No Sir. There has been no shortage in allocation and utilization of funds.
- (d): EMRS scheme was being funded under Grants under Article 275 (1) of the constitution of India upto the year 2019-20. However, from the year 2020-21, it is being funded with a separate budget line created for this scheme. As per norms of the scheme, funds are released to state societies and construction agencies through National Education Society for Tribal Students (NESTS) which is an autonomous organization under this Ministry. The budget allocation of the scheme for the year 2020-21 (RE) and 2021-22 (BE) is Rs. 1200 crore and Rs. 1418.04 cr respectively which is being utilized exclusively for implementation of this scheme. Thus, Government is committed to provide funds and has allocated required funds for implementation of this scheme.

Annexure as mentioned in the reply to part (a) of Lok Sabha Unstarred Qs. No. 2096 for 02.08.2021 asked by Shri C.N. Annadurai, Shri Sanjay Seth, Shrimati Riti Pathak, Shri Gautham Sigamani Pon, Shri Janardan Mishra, Shri Gajanan Kirtikar, Shri Rebati Tripura and Shri Selvam G. regarding "Funds to Eklavya Model Residential School".

State/UT wise release and utilization of funds during last 3 years and current year

(Rs. In lakh)

	2018-19		2019-20		2020-21**		2021-22**
State/UT	Funds	Utilization	Funds	Utilization	Funds	Utilization	Funds
	Released	Reported	Released	Reported	Released	Reported	Released
Andhra Pradesh	6390.77	6390.77	8942.43	8942.43	6129.12	1,552.28	0.00
Arunachal Pradesh	12170.52	12170.520	13202.25	13202.25	200.24	170.04	0.00
Assam	3916.32	3916.32	10802.85	3671.09	750.00	0.00	0.00
Bihar	0.00	0	0.00	0.00	0.00	0.00	0.00
Chhattisgarh	11352.92	11352.92	22500.77	21925.77	6968.12	8,989.45	1,459.05*
Goa	345.66	345.66	0.00	0.00	0.00	0.00	0.00
Gujarat	11648.20	11240.2	16833.88	14963.88	4755.86	502.45	0.00
Himachal Pradesh	3378.16	3378.16	5314.70	4791.00	255.06	268.63	0.00
Jammu & Kashmir	2051.79	721.954	5410.00	0.00	0.00	0.00	0.00
Jharkhand	7354.30	7354.3	11166.77	11002.38	2,175.73	0.00	0.00
Karnataka	5220.61	5220.610	10435.46	10435.46	2,495.83	795.43	0.00
Kerala	472.28	244.45	633.29	633.29	0.00	0.00	0.00
Ladakh	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Madhya Pradesh	24635.30	13142.13	44938.92	19280.22	14,459.36	466.53	0.00
Maharashtra	17015.91	7227.92	23136.70	6906.73	2,787.16	2,032.28	0.00
Manipur	5367.645	4995	6151.91	3670.91	1,218.00	351.75	0.00
Meghalaya	5129.79	3633.79	4799.53	573.73	1,123.45	0.00	0.00
Mizoram	3507.71	3507.71	6598.83	4623.38	3,283.73	323.73	29.99*
Nagaland	9194.485	9058.485	6802.11	6476.50	5,885.51	284.81	0.00
Odisha	21449.15	21449.15	15110.66	9813.98	6,064.27	1,139.73	0.00
Rajasthan	13769.23	13769.23	15586.19	6226.19	12,944.17	0.00	0.00
Sikkim	355.34	355.34	3175.35	2829.87	800.33	784.32	153.24*
Tamil Nadu	773.57	601.83	6356.07	2424.95	1,225.14	40.51	0.00
Telangana	3248.89	3248.89	9973.28	9973.28	9,517.30	2971.02	0.00
Tripura	2006.73	1294.25	2952.63	2399.54	6,034.89	994.03	
Uttar Pradesh	252.43	252.43	2760.71	2656.564	386.68	281.69	0.00
Uttarakhand	1255.265	508.085	428.37	428.37	321.28	217.85	0.00
West Bengal	9235.725	9235.725	12127.17	7960.00	2062.45	0.00	0.00
Dadar & Nagar Haveli	0.00	0.00	0.00	0.00	95.70	4.05	0.00
	181498.7	154615.829	266140.83	175811.764	91,939.38	22,170.58	1,642.28

<sup>\*</sup> UC not due as on date.

Note- upto the year 2019-20, figures includes Grants under Article 275(1) of the Constitution and EMRS related activities. From 2020-21, separate budget allocation for EMRS was done and this Ministry released funds amounting to Rs. 1200.00 Crore to NESTS for implementation of EMRS scheme.

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<sup>\*\*</sup> Fund released by NESTS